

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 94 of 2016

Dated: 9th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd.Appellant (s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.Respondent (s)**

Counsel for the Appellant (s) : Mr. Ramnesh Jerath
Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.1
Mr. Bipin Gupta
Mr. Sunil Bansal for R.2 to 4

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 24.11.2016 after serving copy on the other side.

List the matter on **23.01.2017.**

**(I.J. Kapoor)
Technical Member**
ts/pr

**(Justice Ranjana P. Desai)
Chairperson**